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WP-5621-2024

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 30th OF OCTOBER, 2025

WRIT PETITION No. 5621 of 2024

M/S SHEETAL WATER DEVELOPMENT CORPORATION

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

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Appearance:

*Shri Amit Agrawal - Advocate through video conferencing and Shri Aman Pandey
- Advocate for the petitioner.*

Shri Swapnil Ganguly - Deputy Advocate General for the respondents/State.
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

After some arguments, learned counsel for the petitioner seeks leave to
withdraw the petition.

Petition is dismissed as withdrawn.

Interim order stands vacated.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

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